

Governments/UT Administrations. Opening of any type of Employment Exchange is decided by them as per local needs and availability of resources. As a matter of general policy, no discrimination is made between men and women job seekers while providing employment assistance by the Employment Exchanges. Efforts are also made, as far as possible, to appoint one women employment officer in the Employment Exchanges having more than two Employment Officers.

No complaints of discrimination to women/girl job-seekers or gender bias at Employment Exchanges have been reported. The Government is modernizing the Employment Exchanges under which on-line services for registration etc. are already being provided by many States/UTs. The modernisation and computerization of all the Employment Exchanges will provide easy access to services to all job seekers concerned.

Implementation of judgement of SC on sexual harassment

455. SHRIMATI BRINDA KARAT: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Hon'ble Supreme Court's Vishakha Judgement on sexual harassment at the workplace has been implemented at all Central Government institutions;
- (b) if so, the reasons for the delay;
- (c) the number of complaints that have been made in Central Government institutions; and
- (d) the number of inquiries that have led to the punishment?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) to (d) All workplaces including Central Government institutions are mandated to follow Supreme Court guidelines on sexual harassment laid down in the Vishakha judgement. These Guidelines include setting up of appropriate complaint redressal mechanism in the form of Complaint Committees. As the complaints are handled by such Committees in the respective institutions, there is no centralized database on the number of complaints filed, their disposal and punishment awarded by these Committees in different cases.

Rajiv Gandhi Naryuvati Sashaktikaran Yojana

‡456. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government has launched a new scheme named Rajiv Gandhi Naryuvati Sashaktikaran Yojana (Sabla);

‡Original notice of the question was received in Hindi.